

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 154 OF 2017

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**South Bihar Power Distribution Company Ltd. Appellant(s)
Versus
Bihar Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1

ORDER

List the matter for hearing on **05.12.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/pk

**(Justice Manjula Chellur)
Chairperson**